

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15197/2020

(Arising out of impugned final judgment and order dated 09-12-2020 in WP(C) No. 7918/2019 passed by the High Court Of Delhi At New Delhi)

CHINTPURNI MEDICAL COLLEGE AND HOSPITAL & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(IA No.130738/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 12-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE VINEET SARANFor Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Ms. Akanksha Mehra, Adv.
Mr. Keith Varghese, Adv.
M/s. Lawyer's Knit & Co.For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Gurmeet Singh Makker, AOR
Ms. Archana Pathak Dave, Adv.
Ms Ruchi Kohli, Adv.Mr. T. Singhdev, Adv
Mr. Prateek Bhatia, Adv
Mr. Dhawal Mohan, AORUPON hearing the counsel the Court made the following
O R D E R

List on 18.01.2021.

(Geeta Ahuja)
Court Master(Beena Jolly)
Court Master